

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-206/2013/882/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Suchandra Bhattacharjee,
District & Sessions Judge,
Karimganj.

Dated Guwahati, the 25th January, 2023.

Sub:- **Casual leave with station leave permission.**

Ref:- Your letter No. JKD/2023/440 dated 25.01.2023

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 01.02.2023 and 02.02.2023 along with station leave permission, with the official vehicle, at own cost, from the afternoon of 26.01.2023 till the morning of 03.02.2023.** Further, you have been granted **casual leave on 30.01.2023** also, as 30.01.2023 is a Court working day. The next senior most Judicial officer at the station will remain in charge of your Court and office in your absence

Yours faithfully,


JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-206/2013/883 /A, dated 25.01.2023

Copy to:

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)